

IN THE HIGH COURT OF BOMBAY AT GOA**A.O. No.15 of 2020
& C. A. No.23 of 2020****Ramnath Ramesh Naik & anr. Appellants****V e r s u s****Trupti Ramesh Naik and 2 others. Respondents**

Mr. J. J. Mulgaonkar, Advocate for the Appellants.

**CORAM: DAMA SESHADRI NAIDU, J.
DATE: 10th August, 2020.****ORDER:**

At the request of the learned counsel for the appellants, post the matter on 24.8.2020.

DAMA SESHADRI NAIDU, J.**AP/-**